COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 298 OF 2015

Dated: 12th September, 2017

In the matter of:

EMCO Energy Ltd.
(Now known as GMR Warora Energy Ltd.)....Appellant(s)Vs.Vs.....Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing <u>13.10.2017.</u>

PS/Court Master

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